

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20393/2005

(From the judgment and order date of the HIGH COURT OF

DEFIANCE KNITTING INDUSTRIES PVT.LTD. Petitioner(s)

VERSUS

JAY ARTS Respondent(s)

(With prayer for interim relief and office report)

Date: 09/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s) Mr. E.C. Agrawala,Adv.

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For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

(Shashi Sareen)
al)

(Vijay Aggarw

Court Master

Court Master

